

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 01/230-232/NCLT
/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Novaj Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<u>Hemant S. N.</u>	<u>Advocate</u>	<u>[Signature]</u>

ORDER

T.C.S.A. No. 01/230-232/NCLT/MB/MAH/2017

1. The Learned Counsel for the Petitioner is present.
2. Adjourned to **09.06.2017**.

Sd/-

M.K. SHRAWAT
MEMBER (JUDICIAL)

13.04.2017.